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THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) and (b) The Joint Director (Food) in charge of the Central Government Procurement Unit at Bilaspur brought to the notice of the State Government the attempt by two rice mills in the Chhattisgarh area of Madhya Pradesh to secure permits for the export of yellow rice from that State by artificially colouring the grains of good quality rice. The State Government asked the Collector of Raigarh District to conduct an enquiry into these cases. It is now learnt that the Collector has cancelled the licences of the two firms which attempted to export artificially coloured rice.

SHRI NIRANJAN SINGH: May I know the name<sub>s</sub> of these firms?

SHRI A. M. THOMAS: The firms are Gopal Rice Mill, Kharsia, and Hanu-man Rice Mill, Raigarh.

SHRI B. K. P. SINHA: May I know if Government propose to launch prosecutions against these firms?

SHRI A. M. THOMAS: Their licences have been cancelled. The other steps are left to the State Government.

SHRI M. D. TUMPALLIWAR: May I know how much business was transacted before their licence was cancelled?

SHRI A. M. THOMAS: If we knew that such rice was being exported, then we could have taken action. So, there cannot be any statement.

SHRI B. K. P. SINHA; May I know if Government of India have made any suggestion to the State Government to prosecute these firms? Has such a direction been given?

SHRI A. M. THOMAS: As I have already said, it is left to the State Government to take such suitable action as it thinks fit. It may be stated that the State Government has now

issued instructions that the export of yellow rice, since there are these abuses, should be discouraged, and each case of application for export should be reported to the State Government.

to Questions

SHRIMATI YASHODA REDDY: I want to know what is yellow rice.

SHRI A. M. THOMAS: It is discoloured rice.

SHRI NIRANJAN SINGH: May I know to which State it was exported? Bengal or other States?

SHRI A. M. THOMAS: It was intended to be exported to West Bengal.

## RARUAN MULTIPURPOSE DEVELOPMENT BLOCK IN THE DISTRICT OF MAYURBHANJ, ORISSA

- ♦161. SHRI MAHESWAR NAIK: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:
- (a) the amount so far spent under each of the major heads in the execution of the Community Development programmes of the Raruan Multipurpose Development Block in the District of Mayurbhanj, Orissa;
- (b) what is the comparative distribution of the expenditure under each head for each of the Gram Panchayats comprising the Block: and
- (c) whether any evaluation of the Block activities has been made by Government?

THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. K. DEY): (a) A statement showing the amounts spent up to the end of February, 1960, under the various heads is laid on the Table of the Sabha.

- (b) Information is not available.
- (c) No evaluation of the work done in this block has so far been made either by the Programme Evaluation Organisation set up by the Centre or by the State Government. The working of the programme in this **Block**

along with others is, however, reviewed at Zonal Conferences held every year by the State Government.

## STATEMENT

Amount spent up to the end of February, 1960, in the Raruan Special Multipurpose Tribal Block

Development Heads	Amount Spent
	Rs.
1. Project/Block Headquarters	3,39,430
<ol> <li>Agriculture Extension and animal Husbandry</li> </ol>	1,84,286
3. Irrigation	97,338
4. Health and Rural Sanita-	1,64,758
5. Education	30,032
6. Social Education	77,965
7. Communication	2,93,835
8. Rural Arts and Crafts .	12,541
9. Housing	1,85,752
TOTAL.	13,85,937

SHRI MAHESWAR NAIK: From the various expenditures as stated in the statement I find that only on Block Headquarters Rs. 3,39,430 has been spent out of Rs. 13,85,937, and under Education the expenditure is Rs. 30,032. May I know why on Education so little has been spent, whether there was no need of education in that particular area?

SHRI S. K. DEY: The expenditure under Project/Block Headquarters included not merely expenditure on buildings but also on the staff for the entire period for which the project has been in operation.  $A_s$  for education, we have not merely spent this Rs. 30,032 out of the block budget but also out of the funds provided by the Department which are not included in the statement.

SHRI MAHESWAR NAIK: May I know when the evaluation results will be made available to the Houses of Parliament here?

SHRI S. K. DEY: Sir, it will be very difficult to evaluate every single Block in the country. We can only make a general survey of the different series of Community Development Blocks in the country, and the evaluation organisation sends such reports which are submitted to Parliament every year. I can say that there has been appreciable progress recorded in these relatively difficult areas since we started having seminal on the special subject.

SHRIMATI SAVITRY DEVI NIGAM: May I know if these multi-purpose Blocks are still in the experimental stage, and if the answer is in the affirmative, may I know how many such Blocks have been established now and how many are going to be established during the Third Five Year Plan?

SHRI S. K DEY: Sir, as far as I remember, we have started 30 multipurpose Blocks. These were reviewed by a special Committee appointed by the Ministry of Home Affairs under the Chairmanship of Dr. V. Elwin. I understand that the Committee has submitted its report to the Home Ministry a short while ago, and this report will be made available to the House very shortly. On the basis of this report we shall decide how many such Blocks should be there during the Third Five Year Plan

SHRI SONUSING DHANSING PATIL: May I know whether the budgets of the multipurpose Development Blocks are prepared by the Advisory Committee or a blue print is given by the Government?

SHRI S. K. DEY: There can be no blue print for different areas varying as widely as, they do. Therefore, the schematic budget is adjusted according to local conditions by a committee of representatives of the local people.

SHRI MAHESWAR NAIK: What is the machinery which the Government at the Centre have to check the avoidable and wasteful expenditure in these projects where a lot of money is being given by the Home Ministry also?

SHRI S. K. DEY: We do not have any machinery for checking expenditure in every individual Block. The State Governments have their adequate machinery for this purpose.

SHRI N. M. LINGAM: May I know why there is no provision in the schematic budget in this Block for land reclamation and irrigation which is an integral part of every Community Development Block?

SHRI S. K. DEY: Sir, I am afraid the assumption is not correct. There is provision for irrigation and reclamation and other land improvement measures.

SHRI JAI NARAIN VYAS: May I know whether this amount of Rs. 30,000 which the Community Development Ministry spends for education is in addition to what has been spent by the State Education Department?

SHRI S. K. DEY: Yes, Sir.

SHRI JAI NARAIN VYAS: What will be the portion of the State expenditure?

SHRI S. K. DEY: It will be very difficult for me to find out exactly what the State Government is spending on each individual

SHRI B. K. P. SINHA: May I know if Government are aware that the main purpose for which these Development Blocks have been established has failed inasmuch as they have failed to develop local initiative and enterprise? The idea was that these will be ultimately taken up by the local people. Are Government aware that this main purpose has so far failed of achievement?

SHRI S. K. DEY: Some people wish it so but it has not happened.

SHRIMATI SAVITRY DEVI NIGAM: May I know if any organisation to collect indigenous manure at the Block level has been established in these Blocks or not?

SHRI S. K. DEY; Every village is supposed to have compost pits and green manure. The Village Panchayat is expected to assist.

to Questions

## पोस्टल सील्स, ग्रलीगढ़ से खरीदी गई रबड़ की मुहरें

<sup>\*</sup>१६२. श्री नवाबसिंह चौहान : क्या **परिवहन तथा संचार** मंत्री यह बताने की कृपा करेंगे कि :

- (क) पोस्टल सील्स, ग्रलीगढ़ से जो रबड़ की मुहरें खरीदी जा रही हैं वे किस किस भाव पर खरीदी जा रही हैं ग्रौर इनका मूल्य बाजार भावों से कितना श्रधिक है;
- (स) पिछले पांच वर्षों में प्रतिवर्ष कितने कितने मुल्य की यह मुहरे खरीदी गई;
- (ग) यह मुहरें ठेकेदार पोस्टल सील्स, श्रलीगढ़ के श्रहाते के श्रन्दर बनवाता है अथवा बाहर और ठेके के शर्तनामे में इस सम्बन्ध में क्या शर्ते रखी गई हैं ?

## t [Rubber Stamps purchased from the POSTAL SEALS, ALIGARH

\*162. SHRI NAWAB SINGH CHAU HAN: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

- (a) the rates at which rubber stamps are being purchased from the Postal Seals, Aligarh and the extent to which these rates are higher than the market rates;
- (b) what is the value of such stamps purchased in each of the last five years; and
- (c) whether the contractor these stamps manufactured within the premises of the Postal Seals, Aligarh or outside its premises and what are the terms of contract in this regard?]
  - t[] English translation.